

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.271 of 2013

Dated : 06th January, 2015

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

Tata Power Delhi Distribution Ltd. ...Appellant(s)

Versus

Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur, Mr. Vishal Anand
Mr. Rahul Kinra and Mr. Anurag Bansal

Counsel for the Respondent(s) : Mr. Pradeep Mishra and Mr. Manoj
Kumar Sharma for Resp. NO.1 DERC

ORDER

Heard most of the arguments advanced by the learned counsel for the appellant.

Post the appeal for remaining arguments by the appellant on **19th January, 2015.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/jps